

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

C.P 12/441/ND/2018

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2018**

NAME OF THE COMPANY: Mr. Keshav Prasad Dixit And Mrs. Kusum Lata Dixit

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

PER MS. INA MALHOTRA, MEMBER(J)

Compliance of the order dated 31.05.2018 has been placed on record submitting that the fine imposed in terms of the same has been deposited. The DD nos. 012983 and 872179 dated 07.06.2018 and 11.06.2018 respectively was duly deposited.

2. In view of the same, the offence stands compounded. Bench Officer may take necessary steps confirming the same with the office of the ROC.


Ina Malhotra
Member (J)